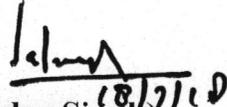


**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**

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**CORRIGENDUM**

Please read **Ms. Gousia Gull** instead of Mr. Gosia Gull as mentioned in the Hon'ble High Court of Jammu and Kashmir Notification No.1849 dated 15.03.2018.

  
(S. Jatinder Singh)  
Assistant Registrar (L.P)  
18/7

No. 18899-904/L.P Dated 18/07/2018

**Copy forwarded to the:-**

1. Principal District & Sessions Judge, Baramulla.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette
4. President Bar Association, J&K High Court, Srinagar.
- ✓ 5. In charge N.I.C. High Court of J&K Srinagar for uploading on the website
6. Ms. Gousia Gull D/O Gh. Ahmad Dar R/O Ogmuna, War Mohalla, Tangmarg, Distt. Baramulla.

  
Assistant Registrar (L.P)  
18/7